

UCIL has provided employment to total 1263 (One thousand two hundred and sixty three) displaced persons as per Rehabilitation & Resettlement Policy of the Company.

(c) The operations of UCIL are carried out under strict surveillance of Atomic Energy Regulatory Board (AERB)/State Pollution Control Board, Director General of Mines & Safety (DGMS) and International Commission of Radiological Protection (ICRP), and as such there is no adverse effect on the public health.

(d) Does not arise.

Traffic of mails

747. SHRI P.R. RAJAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is any decline of traffic of mails during the last three years;

(b) if so, the quantum of decline in mail traffic;

(c) the reasons for decline of mail traffic in the Postal Department;

(d) whether Government has conducted any study of handling mails by the post office and other courier services;

(e) whether Government intend to modernize the operation of postal services to render better services to customers, and

(f) if so, the measures taken so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir. There has been a decline in the total mail traffic (Unregistered and registered mail) from the year 2005-06 to 2007-08, but the tentative figures of 2008-09 reveal that the trend is reversing.

(b) The mail traffic increased from 639.11 crore in 2007-08 to 654.09 crore in 2008-09 (tentative) indicating a positive growth of 2.34%. However, the quantum of decline in total mail traffic from 2005-06 to 2007-08 is as under:

Year	Total Mail Traffic (in crore)	Decline in total mail traffic over previous year (in crore)
2005-06	670.06	65.97
2006-07	667.71	2.35
2007-08	639.11	28.60
2008-09	654.09*	+14.98*

* Tentative

(c) This decline has been caused by the changing nature of mail mix and market, effect of new technologies like mobile telephones, fax and e-mail and unregulated increase in competition.

(d) No, Sir.

(e) Yes, Sir. The Department has been making efforts to modernize operations through improved transmission of mail, parcel and logistics between major cities, setting up of Automatic Mail Processing Centres for faster processing of mail, and rationalization of the existing mail network.

(f) Dedicated freighter aircraft have been inducted for transmission of mail, parcel and logistics. Action has also been initiated for setting up of Automatic Mail Processing Centres at Delhi and Kolkata. Rationalization of the existing mail network is also being undertaken.

Broadband internet services

748. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of public and private sector companies which are providing broadband internet services;

(b) the details of definition of speed of broadband internet as per TRAI guidelines and broadband policy of his Ministry;

(c) whether Government is aware that some private internet service providers like Sify, MTS, IDEA, AIRTEL, AIRCEL, Tata Teleservices, etc. are marketing their services as broadband though these are not in conformity with broadband policy and norms;

(d) the details of speed provided by these companies, company-wise; and

(e) the action Government will take against such erring and misleading companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) As on 31st January 2010, 99 Internet Service Providers (ISPs) are providing broadband internet services. The details of public and private sector companies providing broadband internet services are given in Statement-I (See below).

(b) As per the Broadband Policy 2004, Broadband connectivity has been defined as:

"An 'always-on' data connection that is able to support interactive services including Internet access and has the capability of the minimum download speed of 256 kilo bits per second (kbps) to